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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /546

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Parijat Saurabh, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Parijat Saurabh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Parijat Saurabh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

Digitally signed by Hemant S Borale
DN: cn=Hemant S Borale, o=CGPO, ou=Ministry of Commerce & Industry, email=Hemant.S.Borale@nic.in, c=IN
Date: 2025.05.15 12:03:14 +05'30'

To:-

Shri. Parijat Saurabh,

Joint Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /547

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Jitendra Kumar Pradhan, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Jitendra Kumar Pradhan should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Jitendra Kumar Pradhan is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant S
Borale**
Hemant Sadashiv Borale
Director

To:-

Shri. Jitendra Kumar Pradhan,
Joint Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.

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संख्या/No. : CGPD'TM-11018(11)/1/2022-CGPO /548

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Oggu Prasad Rao, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Chennai

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri. Oggu Prasad Rao should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
4. Shri. Oggu Prasad Rao is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale

Hemant Sadashiv Borale
Director

To:-

Shri. Oggu Prasad Rao,
Joint Controller of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /549

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Saroj Kumar, Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Saroj Kumar should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Saroj Kumar is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

Digitally signed by Hemant S Borale
DN: cn=Hemant S Borale, o=CGO, ou=Ministry of Commerce & Industry, c=IN
c=IN, o=Ministry of Commerce & Industry, ou=CGO, ou=Ministry of Commerce & Industry, c=IN
Date: 2022.05.15 22:08:04 +05'30'

To:-

Shri. Saroj Kumar,
Joint Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /550

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. B. Ahilan , Joint Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Ahmedabad	Chennai

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. B. Ahilan should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. B. Ahilan is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

To:-

Shri. B. Ahilan ,
Joint Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /551

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Neeraj Tayal, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Neeraj Tayal should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Neeraj Tayal is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S
Borale

Hemant Sadashiv Borale
Director

To:-

Shri. Neeraj Tayal,
Deputy Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /552

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Ajay Singh Meena, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Ajay Singh Meena should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Ajay Singh Meena is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S
Borale

Hemant Sadashiv Borale
Director

To:-

Shri. Ajay Singh Meena,
Deputy Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /553

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Umesh chandra pandey, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Umesh chandra pandey should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Umesh chandra pandey is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant S
Borale**

Hemant Sadashiv Borale
Director

To:-

Shri. Umesh chandra pandey,
Deputy Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
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वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /554

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Amit Singh, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Amit Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Amit Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

Digitally signed by Hemant S Borale
DN: cn=Hemant S Borale, o=CGPO, ou=Ministry of Commerce & Industry, email=Hemant.S.Borale@nic.in, c=IN
c=IN, o=Ministry of Commerce & Industry, ou=CGPO, email=Hemant.S.Borale@nic.in, cn=Hemant S Borale
Date: 2025.05.15 11:02:47 +05'30'

To:-

Shri. Amit Singh,
Deputy Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.

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संख्या/No. : CGPD TM-11018(11)/1/2022-CGPO /555

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. C. Praveen Daniel, Deputy Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Chennai

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri. C. Praveen Daniel should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
4. Shri. C. Praveen Daniel is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale

Hemant Sadashiv Borale
Director

To:-

Shri. C. Praveen Daniel,
Deputy Controller of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /556

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Anand Mishra, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Anand Mishra should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Anand Mishra is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant S
Borale**
Hemant Sadashiv Borale
Director

To:-

Shri. Anand Mishra,

Asst. Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /557

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Shailendra Singh, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Shailendra Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Shailendra Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

Digitally signed by Hemant S Borale
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email=cgooffice.in@nic.in, c=IN,
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Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

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भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.inवेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPD'TM-11018(11)/1/2022-CGPO /558

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Chiranjit Sarkar, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri. Chiranjit Sarkar should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
4. Shri. Chiranjit Sarkar is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale

Digitally signed by Hernant S Borale
DN: c=mx, o=Personal, ou=0002,
email=mx@p0k1k806251m02wbln.digitec.com.mx
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c0b06080200301c168321c, postalCode=00059,
st=Hidalgo, sn=Hernant S Borale
serialNumber=000141d0c6943430ab0dc0c0b532
c0b01924080640787640101158308, cn=Hernant S
Borale

Hemant Sadashiv Borale
Director

To:-

Shri. Chiranjit Sarkar,
Asst. Controller of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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BOUDDHIK SAMPADA BHAWAN

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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /559

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Sanjay Singh, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Sanjay Singh should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Sanjay Singh is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant S
Borale**
Hemant Sadashiv Borale
Director

To:-

Shri. Sanjay Singh,
Asst. Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.

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संख्या/No. : CGPD'TM-11018(11)/1/2022-CGPO /560

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Ms. Anjali, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Delhi	Chennai

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Ms. Anjali should report to Head of Office of new place of posting to work in the Examination group of her discipline, except or otherwise work allotted in earlier office orders.
4. Ms. Anjali is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

[illegible]

To:-

Ms. Anjali,

Asst. Controller of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.



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संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /561

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Samay Raj Meena, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Samay Raj Meena should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Samay Raj Meena is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant
S Borale**

Hemant Sadashiv Borale
Director

Digitally signed by Hemant S Borale
DN: cn=Hemant S Borale, o=CGPO, ou=Ministry of Commerce & Industry, email=Hemant.S.Borale@nic.in, c=IN

To:-

Shri. Samay Raj Meena,
Asst. Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.



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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205

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वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO /562

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Hitendra Sharma, Asst. Controller of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Mumbai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri. Hitendra Sharma should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri. Hitendra Sharma is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

**Hemant S
Borale**

Hemant Sadashiv Borale
Director

To:-

Shri. Hitendra Sharma,
Asst. Controller of Patents & Designs

Copy to:-

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi – for uploading on official website.
- Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of all above mentioned officers.
- Hindi version follows.
- Guard file.

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संख्या/No. : CGPD TM-11018(11)/1/2022-CGPO /563

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Ashutosh Sharma, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Chennai	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri. Ashutosh Sharma should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
4. Shri. Ashutosh Sharma is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale

Digitally signed by Hemant S Borale
DN: cn=, c= नेपाल, title= Director,
email=hborale@NPSA/NPSA/CyberSecurity/Regin-
depuCE15,
2.5.4.20=c09f86d6ddc0701896e796c99
ec386278ba6eb007018a1feba1c1
serial=4000059, o=Nepalanchess,
postalCode=44501, st=DistrictofKathmandu,
streetAddress=1105/11DushanTibetRoad,
cn=HemantS.Borale
Date: 2025.05.11 11:57:07 +05'30'

Hemant Sadashiv Borale

Director

To:-

Shri. Ashutosh Sharma,

Examiner of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
6. Guard file.

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
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संख्या/No. : CGPD TM-11018(11)/1/2022-CGPO /565

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Ms. Manisha Vishraj, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable her to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Ms. Manisha Vishraj should report to Head of Office of new place of posting to work in the Examination group of her discipline, except or otherwise work allotted in earlier office orders.
4. Ms. Manisha Vishraj is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant S Borale
Digitally signed by Hemant S Borale
DN: cn=IN, o=Personal, title=0062,
 pseudonym=p0x0KY0PZYhW0QWbmI,lg01
 nR9PUC1E13,
 2.5.4.20=c2df6a088d0dd0c03696a7956df
 c8f8652783c4e69e9d0703c0416a6a2c1,
 postalCode=400059, st=Maharashtra,
 serialNumber=6805141d16a940438ca0c0f0
 ceb0c1322cb09105468a0611b9b461b198
 d598, cn=Hemant S Borale

Hemant Sadashiv Borale
Director

To:-

Ms. Manisha Vishraj,
Examiner of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
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संख्या/No. : CGPD'TM-11018(11)/1/2022-CGPO /566

दिनांक/Date: 15.05.2025

Office Order

Upon consideration of request for regularization of posting at the location of temporary transfer, the Competent Authority has approved the transfer & posting of Shri. Punit Lohchab, Examiner of Patents & Designs on their own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers as under,

Present location of Posting	New location of Posting
Kolkata	Delhi

2. The concerned Head of Office shall relieve the officer within 10 days of issue of the order so as to enable him to join at new place of posting as mentioned above, without waiting for a substitute or other reason.
3. Shri. Punit Lohchab should report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
4. Shri. Punit Lohchab is not eligible for TA/DA and other benefits attached to this transfer except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks, and GI.

Hemant
S Borale

Date: 2025.05.15 22:05:28 +05'30'

Hemant Sadashiv Borale
Director

To:-

Shri. Punit Lohchab,
Examiner of Patents & Designs

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
4. Personal file of all above mentioned officers.
5. Hindi version follows.
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